

F.No. J-11017/3/2017-Judl. (Part-2)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 24th March, 2017

ORDER

The President is pleased to **upgrade** Shri Anil Kumar Singh, Additional Central Govt. Standing Counsel as **Senior Panel Counsel** for conducting Central Government litigation before CAT (PB), New Delhi as shown below for a period of three years from the date of this order or until further orders, whichever is earlier:

Central Administrative Tribunal (PB), New Delhi		
SENIOR PANEL COUNSEL		
Name of Advocate	Contact Details	Enrollment Number
ANIL KUMAR SINGH	P/P-32, Maurya Enclave, Pitampura, Delhi-110034. Mob: 9212778289, 9891380419 Email: anilsingh450@gmail.com	D/365-C/2001

- Consequent upon above up-gradation, the name of Shri Anil Kumar Singh, occurring in this Department's order No. 36(6)/2014-Judl. dated 30.12.2014, in the list of Addl. CGSC for CAT (PB) New Delhi at Sr. No. 12, stands deleted.
- The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigations'.
- Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy for information to:-

- PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- Shri Sanjay Jain, Addl. SGI, Delhi High Court, New Delhi.
- The Registrar, CAT (PB), New Delhi.
- The Incharge, Litigation (High Court/CAT) Section, New Delhi.
- Shri Anil Kumar Singh, Sr. Panel Counsel at the address as mentioned herein above.
- Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- Guard File/Judicial Section with 5 spare copies.


Asstt. Legal Adviser (Judicial)